

DIVISION BENCH  
COURT - II

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/74(KB)2020  
IA(I.B.C)/192(KB)2024, CONT.A. (IBC)/15(KB)2022,  
IA(I.B.C)/609(KB)2023, IA(I.B.C)/626(KB)2022,  
IA(I.B.C)/635(KB)2022, IA(I.B.C)/428(KB)2022,  
IA(I.B.C)/573(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> MAY 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | <b>RADICO KHAITAN LTD.<br/>VS<br/>CONCEPT BIOSCIENCES INDIA PVT. LTD</b> |
| UNDER SECTION    | <b>IBC UNDER SEC 9</b>   |

**Appearance (via video conferencing/physically)**

Mr. Ayan Dutta, Adv. ] For Operational Creditor  
Mr. Sunit Biswas, Adv.  
Ms. Rajashree Bhowmick, Adv.  
  
Mr. Himanshu Kohli, Adv ] For R.2 in IA(I.B.C)/635(KB)2022  
  
Mr. Ajay Kumar Agarwal, ] IRP  
Mr. Sourojit Dasgupta, Adv.  
  
Ms. Sreenita Thakkar, Adv. ] Union Bank In IA(I.B.C)/192(KB)2024

**ORDER**

1. Ld. Counsel for the parties present.
2. Due to paucity of time the matter could not be taken up for hearing.
3. Post this matter on **26.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*PH*